

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 12.01.2021 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

**For Hearing**

| <b>S. No.</b> | <b>Case No.</b>  | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>                |
|---------------|--|---|-------------------------------|---|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 294-295<br>of 2020<br><br><b>Part Heard</b> | State Bank of India<br>Vs.<br>Visa Steel Ltd.                                 | Pallavi                       | Sabyasachi<br>Chaudhury                       |
| <b>2.</b>     | Comp. App. (AT)<br>(Ins) No. 606 of<br>2020<br><br><b>Part Heard</b>     | Seppo Electric Power Construction<br>Corporation<br>Vs.<br>Sumit Binani & Ors | Abhinav<br>Raghuvanshi        | Misha-R1 & R2<br>Srideepa<br>Bhattacharyya-R3 |

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

|           |  |   |                     |   |
|-----------|--|---|---------------------|---|
| <b>3.</b> | Comp. App. (AT)<br>(Ins) No. 03 of<br>2020<br><br><b>Part Heard</b>  | Pawan kumar Agarwal<br>Vs.<br>Asset Reconstruction Company<br>(India) Ltd.<br><br><b>With</b> | Arjit Pratap Singh  | Aman Verma                                    |
| <b>4.</b> | Comp. App. (AT)<br>(Ins) No. 625 of<br>2020<br><br><b>Part Heard</b> | Pawan Kumar Agarwal<br>Vs.<br>Asset Reconstruction Company (India)<br>Ltd. & Anr.             | Shubhankar Agarwala | Aman Varma<br>Megha Tyagi-R1<br>Kamal Jain-R2 |

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**